

ORISSA HIGH COURT

FILING REPORT AS ON :30/04/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
1	D-BLAPL/12823/2026	RANJIT DIGAL VS UNION OF INDIA	BIJAY KUMAR BEHERA VS	NCB BHUBANESWAR /8 /2024 () //	AOR20220001736C202600086
2	D-BLAPL/12824/2026	SANU @ SHIBA PRASAD DASH VS STATE OF ODISHA	BIJAY KUMAR BEHERA VS	SPECIAL CRIME UNIT /8 /2025 () //	AOR20220001736C202600087
3	D-BLAPL/12828/2026	ASHIS NAYAK VS STATE OF ODISHA	DIBYA PRAKASH MISHRA VS	DHANUPALI /489 /2025 () //	AOR20220002454C202600045
4	D-BLAPL/12829/2026	SARASWATI MUNDA VS STATE OF ODISHA	DIBYA PRAKASH MISHRA VS	BURLA /572 /2025 () //	AOR20220002454C202600046
5	D-BLAPL/12830/2026	GUNDA @ GANDU TOPPO VS STATE OF ODISHA	SOUMYA RANJAN DAS VS	BRAHMANITARANG /3 /2023 () //	
6	D-BLAPL/12833/2026	TRINATH BASANTARA @ SUBAS BEHERA VS STATE OF ODISHA	AMITAV TRIPATHY VS	FATEGARH /110 /2025 () //	
7	D-BLAPL/12838/2026	REENA @ SASMITA SETHI VS STATE OF ODISHA	AKSHYA KUMAR SAHOO VS	MAHAKALPARA /156 /2022 () //	
8	D-BLAPL/12839/2026	SARAT SINGH VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	BANARAPAL /229 /2026 () //	
9	D-BLAPL/12840/2026	ABDULA KHAN VS STATE OF ODISHA	AJIT KUMAR PANDA VS	/ /0 () //	
10	D-BLAPL/12843/2026	RAHUL NAIK @ BABULU VS STATE OF ODISHA	BIRAJA PRASAD NANDA VS	COLLIERY /150 /2026 () //	
11	D-BLAPL/12844/2026	SASHIKANTA SAMAL VS STATE OF ODISHA	BIKASH KARNA VS	/ /0 () //	

ORISSA HIGH COURT

FILING REPORT AS ON :30/04/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
12	D-BLAPL/12846/2026	DEBENDRA BISWAL VS STATE OF ODISHA	BIKASH KARNA VS	// () //	
13	D-BLAPL/12848/2026	BHARATI PRADHAN VS STATE OF ODISHA(VIG.)	BIBHUTI RANJAN MOHANTY VS	VIGILANCE PS (BERHAMPUR) /4 /2026 () //	
14	D-BLAPL/12850/2026	CHINMAYA SAHOO VS STATE OF ODISHA	RAMDAS ACHARY VS	CYBER CRIME AND ECONOMIC OFFENCES, BHUBANESWAR /233 /2025 () //	
15	D-BLAPL/12851/2026	BAPI MALLIK @ RAHUL VS STATE OF ODISHA	DEEPAK KU SAHOO VS	KENDRAPARA SADAR /108 /2026 () //	
16	D-BLAPL/12852/2026	LALA BASANTARA VS STATE OF ODISHA	RAMDAS ACHARY VS	CYBER CRIME AND ECONOMIC OFFENCES, BHUBANESWAR /233 /2025 () //	
17	D-BLAPL/12854/2026	AKSHAYA KUMAR BEHERA VS STATE OF ODISHA	BIKRAM CHANDRA GHADEI VS	DELANGA /352 /2023 () //	
18	D-BLAPL/12861/2026	DAIT @ DAITA KUMAR BAG VS STATE OF ODISHA	BHABANI SHANKAR DASPARIDA VS	LATHOR /59 /2024 () //	
19	D-BLAPL/12862/2026	BANOTHU RAVI KUMAR @ B. RAVI KUMAR VS STATE OF ODISHA	SANDEEP RAJ PANDA VS	KEONJHAR TOWN /55 /2026 () //	
20	D-BLAPL/12863/2026	SK. MUSTAQ ALLI @ HEERA VS STATE OF ODISHA	SUSANTA KUMAR TRIPATHY VS	PATTAMUNDAI MODEL /105 /2026 () //	
21	D-BLAPL/12864/2026	GULU MOHANTY VS STATE OF ODISHA	MANAS KUMAR CHAND VS	AIR FIELD P.S. /105 /2025 () //	
22	D-BLAPL/12867/2026	HARIBANDHU CHALAN VS STATE OF ODISHA	MANAS KUMAR CHAND VS	PAPADAHANDI /32 /2026 () //	
23	D-BLAPL/12871/2026	LITUN PATTANAİK	BISWA PRAKASH MOHAPATRA	ANGUL TOWN /1182 /2025	

ORISSA HIGH COURT

FILING REPORT AS ON :30/04/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	()	
		STATE OF ODISHA		//	
24	D-BLAPL/12879/2026	JUGIN @ JOGENDRA KUANR	ANSHUMAN PANDA	KANTABANJI /232 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
25	D-BLAPL/12880/2026	RAJA @ RAJENDRA KUMAR SAHOO	BIJAY KUMAR BEHERA	SPECIAL CRIME UNIT /8 /2025	AOR20220001736C202600089
		VS	VS	()	
		STATE OF ODISHA		//	
26	D-BLAPL/12887/2026	RAJU DORA	SANJIB KUMAR BHANJADEO	DORAGUDA PS /8 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
27	D-BLAPL/12893/2026	ANURUDDH KUMAR	BIKASH KARNA	GHANTAPADA /21 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
28	D-BLAPL/12897/2026	S. KALAI SELVAN	RAJIB LOCHAN PATNAIK	CHITRAKONDA /117 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
29	D-BLAPL/12901/2026	DAMBURU KHARA	RAJIB LOCHAN PATNAIK	CHITRAKONDA /283 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
30	D-BLAPL/12903/2026	SAILENDRA KUMAR AGARWAL @ SAILENDRA AGRWAL	BYOMOKESH SAHOO	KUCHINDA /279 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
31	D-BLAPL/12904/2026	CHANDRA SEKHAR BADATYA	SIDHARTHA SANKAR RAY (2)	DHARAKOT PS /230 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
32	D-BLAPL/12905/2026	SONU @ JITU @ SUNIL PANIGRAHI	KULDEEP MOHANTY	SPECIAL CRIME UNIT /9 /2024	AOD20240000012C202600123
		VS	VS	()	
		STATE OF ODISHA		//	
33	D-BLAPL/12906/2026	ASHOK CHANDRA PRADHAN	BYOMOKESH SAHOO	SAMBALPUR SADAR /364 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
34	D-BLAPL/12907/2026	SASHADHAR ROUT	AMULYA RATNA PANDA	/ /0	
		VS	VS	()	

ORISSA HIGH COURT

FILING REPORT AS ON :30/04/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
35	D-BLAPL/12910/2026	STATE OF ODISHA TAJU @ TAJUDDIN KHAN @ TAYAN KHAN VS	AMULYA RATNA PANDA VS	// ATHGARH /335 /2025 ()	
36	D-BLAPL/12912/2026	STATE OF ODISHA DUSARA MAJHI VS	JNYANANANDA PANDA VS	// MUDANPUR RAMPUR /314 /2025 ()	
37	D-BLAPL/12916/2026	STATE OF ODISHA SIBA SANKAR DAS VS	PRASANTA KUMAR NANDA VS	// / /0 ()	
38	D-BLAPL/12919/2026	STATE OF ODISHA PRAKASH PARIDA VS	T.DHIREN KUMAR DORA VS	// TANGI (KHURDA) /774 /2023 ()	
39	D-BLAPL/12923/2026	STATE OF ODISHA SANATAN MALIK @ CHEMATA VS	SANTOSH CHANDRA ATABUDHI VS	// RAJNAGAR /103 /2026 ()	
40	D-BLAPL/12927/2026	STATE OF ODISHA ABHAY GHOSH VS	KOUSIK ANANDA GURU VS	// JHARSUGUDA SADAR /91 /2026 ()	
41	D-BLAPL/12928/2026	STATE OF ODISHA SURENDRA ROUT VS	MANORANJAN PADHY VS	// KHUNTUNI /269 /2025 ()	
42	D-BLAPL/12931/2026	STATE OF ODISHA SAILESH NISHAD VS	ROHIT KUMAR SUNA VS	// G.R.P.S.,SAMBALPUR /160 /2025 ()	AOR20220000053C202600030
43	D-BLAPL/12933/2026	STATE OF ODISHA KRUSHNA GUNTHA VS	JAJATI KESHARI KHUNTIA VS	// POTTANGI /50 /2026 ()	
44	D-BLAPL/12935/2026	STATE OF ODISHA SUBAS RANA VS	AMITAV TRIPATHY VS	// GHANTAPADA /78 /2026 ()	
45	D-BLAPL/12940/2026	STATE OF ODISHA ADITYA KUMAR MOHAPATRA VS STATE OF ODISHA	DEBABRATA PRADHAN VS	// TANGI /269 /2024 () //	

ORISSA HIGH COURT

FILING REPORT AS ON :30/04/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
46	D-BLAPL/12942/2026	FARDEEN KHAN @ RAJA VS STATE OF ODISHA	KAMIL RASHID VS	JHARSUGUDA /114 /2026 () //	
47	D-CMAPL/19750/2026	TRIBENI NAYAK VS STATE OF ODISHA	SUNIL KUMAR PANDA VS	// () //	
48	D-CMP/19641/2026 CMP/740/2026	STATE OF ODISHA VS M/S RAJALAXMI CONSTRUCTION LTD.	SWAYAMBHU MISHRA,A.S.C VS	// SR CIVIL JUDGE (COMMERCIAL COURT) AT CUTTACK(Cuttack) EC/000008/2024	LOD20240000194C202600158
49	D-CMP/19642/2026 CMP/739/2026	STATE OF ODISHA VS M/S RAJALAXMI CONSTRUCTION LTD., CUTTACK	SWAYAMBHU MISHRA,A.S.C VS	// SR CIVIL JUDGE (COMMERCIAL COURT) AT CUTTACK(Cuttack) EXECUTION CASE/0000009/2024	LOD20240000200C202600149
50	D-CMP/19645/2026 CMP/737/2026	BINATI DAS VS SAILENDRA KUMAR DAS	SOUBHAGYA SWAIN VS	// 3RD ADDL.CIVIL JUDGE (S.D.),CUTTACK(Cuttack) IA/0000002/2026	
51	D-CMP/19667/2026	AJAY KUMAR MOHANTY VS SANTANU KUMAR MOHANTY	SAILESH DAS VS	// () //	
52	D-CMP/19718/2026	PRAMATH @ PRAMOD KUMAR BISWAS VS BIREN BISWAS	DWARIKA PRASAD MOHANTY VS	// () //	
53	D-CMP/19724/2026	M/S. GAYATRI TECHNO SOLUTIONS, BERHAMPUR VS THE BERHAMPUR MUNICIPAL CORPORATION, BERHAMPUR	SOURAV SUMAN BHUYAN VS	// () //	
54	D-CMP/19737/2026	ANAND PODDAR VS RANJAN LENKA	SOURAV SUMAN BHUYAN VS	// () //	
55	D-CMP/19742/2026	PRABHASINI PATI VS BISWAJIT PANDA	MANMAYA KUMAR DASH VS	// () //	AOR20220004309C202600019
56	D-CMP/19748/2026	RANJAN JENA @ RANJAN KUMAR JENA VS SUDHANSHU SEKHAR JENA	SIDHARTHA MISHRA VS	// () //	
57	D-CMP/19797/2026	ABHIRAM SAHOO	AMIT PRASAD BOSE	//	

ORISSA HIGH COURT

FILING REPORT AS ON :30/04/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	0	
		SUSHANTA SAHOO		//	
58	D-CMP/19802/2026	BHABANI CHARAN RATH	AMIT PRASAD BOSE	//	
		VS	VS	0	
		SUBRAT PRASANNA MISHRA		//	
59	D-CMP/19806/2026	HARISHANKAR BEMAL @ HARISHANKAR HARIJANDHANANJAYA MUND		//	AOR20220001492C202600120
		VS	VS	0	
		JAGATANANDA NAIK		//	
60	D-CMP/19818/2026	SUDHANSU KUMAR PANIGRAHI	SOURAV SUMAN BHUYAN	//	
		VS	VS	0	
		M/S. NEELACHAL BUILDERS PVT. LTD., BHUBANESWAR		//	
61	D-CONTC/19650/2026	REGISTRAR (JUDL.), ORISSA HIGH COURT, CUTTACK		//	
		VS	VS	0	
		SANTOSH KINDAL		//	
62	D-CONTC/19653/2026	SUKANTA KHANDAYATRAY	JYOTIRMAYA SAHOO	//	
		VS	VS	0	
		SATYABRATA SAHU, IAS		//	
63	D-CONTC/19656/2026	K.PARBATI	MANORANJAN PADHI	//	
		VS	VS	0	
		MANAS RANJAN CHAKRA, INSPECTOR IN CHARGE, SEA BEACH POLICE STATION, PURI		//	
64	D-CONTC/19671/2026	AKRURA NAYAK	ADV.	//	
		VS	VS	0	
		KABINDRA KUMAR SAHOO, THE COLLECTOR, DEOGARH		//	
65	D-CONTC/19674/2026	SANTOSH KUMAR BEHERA	ADV.	//	
		VS	VS	0	
		DR.N.THIRUMALA NAYAK, IAS		//	
66	D-CONTC/19675/2026	NIRUPAMA NANDA	ADV.	//	
		VS	VS	0	
		BIRENDRA KARKARA, IAS		//	
67	D-CONTC/19676/2026	REGISTRAR (JUDICIAL), ORISSA HIGH COURT, CUTTACK		//	
	CONTC/2498/2026	VS	VS	0	
		SECRETARY, HOUSING AND URBAN DEVELOPMENT DEPT, ODISHA, BHUBANESWAR		//	
68	D-CONTC/19677/2026	ABHAYA KUMAR DASH	ADV.	//	
		VS	VS	0	

ORISSA HIGH COURT

FILING REPORT AS ON :30/04/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
69	D-CONTC/19678/2026 CONTC/2502/2026	PABITRA MOHAN BARIK, D.E.O., KENDRAPARA REGISTRAR(JUDICIAL),ORISSA HIGH COURT, CUTTACK VS PRINCIPAL SECRETARY, RURAL DEVELOPMENT DEPARTMENT, ODISHA, BHUBANESWAR	ADV. VS	// // ()	
70	D-CONTC/19679/2026 CONTC/2505/2026	REGISTRAR (JUDICIAL), ORISSA HIGH COURT CUTTACK VS COMMISSIONER-CUM-SECRETARY, HOUSING AND URBAN DEVELOPMENT DEPARTMENT, ODISHA , BHUBANESWAR	ADV. VS	// // ()	
71	D-CONTC/19680/2026	BIJAYA KUMAR PARIDA VS DEO RANJAN SING, I.A.S.	ADV. VS	// // ()	
72	D-CONTC/19681/2026 CONTC/2510/2026	REGISTRAR (JUDICIAL), ORISSA HIGH COURT, CUTTACK VS PRINCIPAL SECRETARY, HOUSING AND URBAN DEVELOPMENT DEPT., ODISHA, BHUBANESWAR	ADV. VS	// // ()	
73	D-CONTC/19682/2026 CONTC/2513/2026	REGISTRAR (JUDICIAL), ORISSA HIGH COURT, CUTTACK VS PRINCIPAL SECRETARY TO GOVERNMENT, ODSHA, FINANCE DEPARTMENT, BHUBANESWAR	ADV. VS	// // ()	
74	D-CONTC/19683/2026 CONTC/2516/2026	REGISTRAR (JUDICIAL), ORISSA HIGH COURT, CUTTACK VS COMMISSIONER-CUM-SECRETARY, HOUSING AND URBAN DEVELOPMENT DEPT., ODISHA/SECRETARIAT, BHUBANESWAR	ADV. VS	// // ()	
75	D-CONTC/19684/2026 CONTC/2508/2026	REGISTRAR(JUDICIAL),ORISSA HIGH COURT CUTTACK VS PRINCIPAL SECRETARY, URBAN DEVELOPMENT DEPARTMENT,BHUBANESWAR	ADV. VS	// // ()	
76	D-CONTC/19685/2026 CONTC/2518/2026	REGISTRAR (JUDICIAL), ORISSA HIGH COURT, CUTTACK VS COMMISSIONER CUM SECRETARY,RURAL DEVELOPMENT DEPT., ODISHA, BHUBANESWAR	ADV. VS	// // ()	
77	D-CONTC/19686/2026	DR.KESHAB CHANDRA PANDA VS ROOPA ROSHAN SAHOO, IAS	ADV. VS	// // ()	
78	D-CONTC/19687/2026 CONTC/2517/2026	REGISTRAR(JUDICIAL), ODISHA HIGH COURT, CUTTACK VS PRINCIPAL SECRATARY TO GOVERNMENT, ODISHA, FINANCE DEPARTMENT, BHUBANESWAR	ADV. VS	// // ()	
79	D-CONTC/19688/2026 CONTC/2494/2026	REGISTRAR(JUDICIAL),ORISSA HIGH COURT, CUTTACK VS SECRETARY, HOUSING AND URBAN DEVELOPMENT DEPARTMENT, ODISHA, BHUBANESWAR	ADV. VS	// // ()	

ORISSA HIGH COURT

FILING REPORT AS ON :30/04/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
80	D-CONTC/19689/2026 CONTC/2496/2026	REGISTRAR (JUDICIAL), ORISSA HIGH COURT, CUTTACK VS CONTROLLER OF ACCOUNTS, ODISHA, BHUBANESWAR	CUTTACK VS CUTTACK	// () //	
81	D-CONTC/19690/2026 CONTC/2500/2026	REGISTRAR (JUDICIAL), ORISSA HIGH COURT, CUTTACK VS SECRETARY, HOUSING AND URBAN DEVELOPMENT DEPARTMENT, ODISHA, BHUBANESWAR	CUTTACK VS CUTTACK	// () //	
82	D-CONTC/19691/2026 CONTC/2504/2026	REGISTRAR (JUDICIAL), ORISSA HIGH COURT, CUTTACK VS COMMISSIONER-CUM-SECRETARY, HOUSING AND URBAN DEVELOPMENT DEPT., ODISHA, BHUBANESWAR	CUTTACK VS CUTTACK	// () //	
83	D-CONTC/19693/2026 CONTC/2509/2026	REGISTRAR (JUDICIAL), ORISSA HIGH COURT, CUTTACK VS SECRETARY-CUM-COMMISSIONER, HOUSING AND URBAN DEVELOPMENT DEPARTMENT, ODISHA, BHUBANESWAR	CUTTACK VS CUTTACK	// () //	
84	D-CONTC/19694/2026 CONTC/2511/2026	REGISTRAR (JUDICIAL), ORISSA HIGH COURT, CUTTACK VS COMMISSIONER-CUM-SECRETARY, RURAL DEVELOPMENT DEPT., BHUBANESWAR	CUTTACK VS CUTTACK	// () //	
85	D-CONTC/19695/2026 CONTC/2512/2026	REGISTRAR (JUDICIAL), ORISSA HIGH COURT, CUTTACK VS SECRETARY, HOUSING AND URBAN DEVELOPMENT DEPT., SECRETARIAT BUILDING, BHUBANESWAR	CUTTACK VS CUTTACK	// () //	
86	D-CONTC/19696/2026 CONTC/2514/2026	REGISTRAR(JUDICIAL), ODISHA HIGH COURT, CUTTACK VS PRINCIPAL SECRETARY TO GOVERNMENT, ODISHA, FINANCE DEPARTMENT, BHUBANESWAR	CUTTACK VS CUTTACK	// () //	
87	D-CONTC/19697/2026 CONTC/2506/2026	REGISTRAR (JUDICIAL), ORISSA HIGH COURT, CUTTACK VS PRINCIPAL SECRETARY TO GOVERNMENT, ODISHA, FINANCE DEPARTMENT, BHUBANESWAR	CUTTACK VS CUTTACK	// () //	
88	D-CONTC/19698/2026 CONTC/2503/2026	REGISTRAR (JUDICIAL), ORISSA HIGH COURT, CUTTACK VS PRINCIPAL SECRETARY TO GOVERNMENT, ODISHA, FINANCE DEPT., BHUBANESWAR	CUTTACK VS CUTTACK	// () //	
89	D-CONTC/19699/2026 CONTC/2501/2026	REGISTRAR (JUDICIAL), ORISSA HIGH COURT, CUTTACK VS COMMISSIONER-CUM-SECRETARY, HOUSING AND URBAN DEVELOPMENT DEPT., ODISHA, BHUBANESWAR	CUTTACK VS CUTTACK	// () //	
90	D-CONTC/19700/2026 CONTC/2499/2026	REGISTRAR(JUDICIAL) ORISSA HIGH COURT, CUTTACK VS PRINCIPAL SECRETARY TO GOVERNMENT, ODISHA FINANCE DEPARTMENT, BHUBANESWAR	CUTTACK VS CUTTACK	// () //	
91	D-CONTC/19702/2026	REGISTRAR(JUDICIAL) ORISSA HIGH COURT, CUTTACK	CUTTACK	//	

ORISSA HIGH COURT

FILING REPORT AS ON :30/04/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
	CONTC/2497/2026	VS	VS	()	
92	D-CONTC/19704/2026	PRINCIPAL SECRETARY TO GOVERNMENT, ODISHA FINANCE DEPARTMENT, BHUBANESWAR	REGISTRAR (JUDICIAL), ORISSA HIGH COURT, CUTTACK	//	
	CONTC/2495/2026	VS	VS	()	
93	D-CONTC/19705/2026	PRINCIPAL SECRETARY TO GOVERNMENT, ODISHA, FINANCE DEPT., BHUBANESWAR	REGISTRAR(JUDICIAL) ORISSA HIGH COURT, CUTTACK.	//	
	CONTC/2493/2026	VS	VS	()	
94	D-CONTC/19707/2026	CONTROLLER OF ACCOUNTS, ODISHA, BHUBANESWAR	REGISTRAR(JUDICIAL) ORISSA HIGH COURT, CUTTACK.	//	
	CONTC/2492/2026	VS	VS	()	
95	D-CONTC/19711/2026	PRINCIPAL SECRETARY TO GOVERNMENT, ODISHA, FINANCE DEPARTMENT, BHUBANESWAR	HIMANSU SEKHAR RANA	//	
		VS	SUSHANTA KUMAR PRADHAN	()	
96	D-CONTC/19716/2026	USHA PADHEE, PRINCIPAL SEC. TO GOVT. CUM COMM., H AND U.D. DEPT., BHUBANESWAR	SAHANAWAZ KHAN	//	
		VS	ADV.	()	
97	D-CONTC/19722/2026	KALIPRASANNA MAHAPATRA, DIRECTOR DEPT. OF HIGHER EDUCATION, KHORDHA	SUBASH RATH	//	
		VS	ADV.	()	
98	D-CONTC/19757/2026	SATYABADI SAHOO, MEMBER, BOARD OF REVENUE, ODISHA	MAYADHAR BASANTIA	//	
		VS	ADV.	()	
99	D-CONTC/19760/2026	BIRENDRA KARKARA, IAS	SATYABAN SETHI	//	
		VS	ADV.	()	
100	D-CONTC/19764/2026	HEMAKANTA SAY, IAS	ASHOK KUMAR PATRA	//	
		VS	ADV.	()	
101	D-CONTC/19773/2026	HEMAKANTA SAY, IAS	PADMABATI PATRA	//	
		VS	ADV.	()	
102	D-CONTC/19784/2026	HEMAKANTA SAY, I.A.S.	PRATIVAMANJARI SETHI	//	
		VS	ADV.	()	

ORISSA HIGH COURT

FILING REPORT AS ON :30/04/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
103	D-CONTC/19788/2026	HEMAKANTA SAY, I.A.S. TUSAR RANJAN SATAPATHY VS	ADV. VS	// // ()	
104	D-CONTC/19794/2026	DR. MRINALINI DARSWAL, I.A.S. HIMANSHU PATEL VS	BHOJARAJ SETH VS	// // ()	
105	D-CONTC/19795/2026	AMRITAPAL KAUR,SUPERINTENDENT OF POLICE,SUNDARGARH BALARAM MAJHI VS	KANANBALA ROY CHOUDHURY VS	// // ()	AOR20220001523C202600049
106	D-CONTC/19804/2026	YOGESH BAHADUR KHURANIA, DIRECTOR GENERAL AND INSPECTOR GENERAL OF POLICE,CUTTACK SARAJINI BHOLA VS	SURYAKANTA DWIBEDI VS	// // ()	
107	D-CONTC/19809/2026	S.SUSHREE, SUPERINTENDENT OF POLICE, NAYAGARH MADHU SUDAN OJHA VS	ADV. VS	// // ()	
108	D-CONTC/19810/2026	DR.NOONSAVATH THIRUMALA NAIK, I.A.S BASANTI SAHOO VS	ADV. VS	// // ()	
109	D-CONTC/19814/2026	ASWATHY S, IAS PRADIPTA KUMAR DIANI VS	ADV. VS	// // ()	
110	D-CONTC/19817/2026	ASHISH ISHWAR PATIL, I.A.S RISIKESH DAS VS	KHAN MAHAMOODUL HASAN NIAMATI VS	// // ()	
111	D-CONTC/19820/2026	PRIYANKA NAHAK,ADDITIONAL TAHASILDAR, BHUBANESWAR PRASHES KUMAR DAS VS	ADV. VS	// // ()	
112	D-CRLA/12837/2026	SMRUTI RANJAN PRADHAN, IAS BHOJRAJ PADHAN VS	DEVASHIS PANDA VS	// // ()	AOR20220001247C202600030
113	D-CRLA/12847/2026	STATE OF ODISHA CHANDRA ROUT VS	MANGU NANDY VS	// // ()	
		STATE OF ODISHA		//	

ORISSA HIGH COURT

FILING REPORT AS ON :30/04/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
114	D-CRLA/12855/2026	TUKUNA @ DEEPAK NAYAK VS STATE OF ODISHA	DEEPAK KUMAR SAHOO VS	MARSHAGHAI /141 /2026 () //	
115	D-CRLA/12869/2026	BANDANA MOHAPATRA VS STATE OF ODISHA	SOUBHAGYA KUMAR DASH VS	MARKAT NAGAR /10 /2024 () //	
116	D-CRLA/12890/2026	PAPUNA KHANDAGIRI VS STATE OF ODISHA	SATYA NARAYAN MISHRA 4 VS	SARANGADA /157 /2024 () //	AOR20220001615C202600062
117	D-CRLA/12925/2026	MRUTYUNJAYA PANDA VS STATE OF ODISHA	ACHYUTANANDA PATTANAIAK VS	PATTAMUNDAI /227 /2010 () //	AOD20240000586C202600125
118	D-CRLA/12932/2026	HEMANTA BHOI VS STATE OF ODISHA	DEVASHIS PANDA VS	DHAMA /110 /2022 () //	AOR20220001247C202600031
119	D-CRLA/12941/2026	BALARAM NAYAK @ BALA VS STATE OF ODISHA	SUCHIT KUMAR NAYAK VS	MOHANA /74 /2024 () //	
120	D-CRLMC/12834/2026	SANKARSHAN SAHU VS STATE OF ODISHA	PRABHAS CHANDRA PANDA VS	DIGAPAHANDI /137 /2022 () //	
121	D-CRLMC/12853/2026	MANISA MANJHARI SAHOO @ MANISHA VS STATE OF ODISHA	BHABANI SANKAR MISHRA VS	INFOCITY PS /24 /2026 () //	
122	D-CRLMC/12858/2026	PIUNTU SAHU @ TITENDRA KUMAR SAHOO VS STATE OF ODISHA	DHANANJAYA MUND VS	BHAWANIPATNA TOWN /112 /2022 () //	AOR20220001492C202600119
123	D-CRLMC/12866/2026	PREMRAJ SAHU VS STATE OF ODISHA	SURAJ MOHANTY VS	/ /0 () //	
124	D-CRLMC/12870/2026	RAIDAS BINDHANI VS ABANI KUMAR NAIK	PULAKESH MOHANTY VS	/ /0 () //	
125	D-CRLMC/12874/2026	LALATENDU MOHANTY	BICHITRA NARAYANA SATAPATHY	PARADEEP MODEL /243 /2022	

ORISSA HIGH COURT

FILING REPORT AS ON :30/04/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	()	
		STATE OF ODISHA		//	
126	D-CRLMC/12888/2026	BABLU @ JYOTIRAJ BARIK	BISWARANJAN DALAI	LINGARAJ P.S. /180 /2008	AOR20220003722C202600082
		VS	VS	()	
		STATE OF ODISHA		//	
127	D-CRLMC/12891/2026	MANOJ KUMAR JENA	RAMESH CHANDRA PRADHAN	//	AOR20220001914C202600006
		VS	VS	()	
		TARA JENA		//	
128	D-CRLMC/12915/2026	KUNJABIHARI BEHERADALAI	ASHOK DAS	MOHANA /62 /2007	
		VS	VS	()	
		STATE OF ODISHA		//	
129	D-CRLMC/12929/2026	SATYANARAYAN KAUDI	SURYAKANTA DWIBEDI	KHETRARAJPUR /76 /2014	
		VS	VS	()	
		STATE OF ODISHA		//	
130	D-CRLMC/12934/2026	ANJALI NAIK	SASMITA NANDA	BOUDH /217 /2020	
		VS	VS	()	
		STATE OF ODISHA		//	
131	D-CRLMC/12936/2026	DEBI PRASAD YADAV	KABIR KUMAR JENA	BALASORE VIGILANCE /4 /2011	
		VS	VS	()	
		STATE OF ODISHA(VIG.)		//	
132	D-CRLMC/12939/2026	BORADI SEKHAR @ BODDI SEKAR	KOUSIK ANANDA GURU	BHEDEN /68 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
133	D-CRLMP/12894/2026	NISIKANTA MUDULI	ASHIS KUMAR MISHRA	//0	
		VS	VS	()	
		STATE OF ODISHA		//	
134	D-CRLMP/12895/2026	K.VENKATESWARA RAO	ASMIYA RANJAN MAJHI	//0	
		VS	VS	()	
		STATE OF ODISHA		//	
135	D-CRLMP/12920/2026	KHETRABASI MAHARANA	RAJENDRA KUMAR SAHU	//0	
		VS	VS	()	
		STATE OF ODISHA		//	
136	D-CRLMP/12924/2026	SASMITA SAHOO	SANTOSH SAHOO	//0	
		VS	VS	()	

ORISSA HIGH COURT

FILING REPORT AS ON :30/04/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
137	D-CRLREV/12865/2026	STATE OF ODISHA BALABADRA @ BHALABHADRA BEHERA VS	BHABANI SHANKAR DASPARIDA VS	// BANGOMUNDA /83 /2004 ()	
138	D-CRLREV/12930/2026	STATE OF ODISHA RAJU @ RAJKISHORE SAMANTARA VS	SANGRAM KESHARI MISHRA VS	// GOBINDAPUR /133 /2023 ()	AOR20220001606C202600004
139	D-FAO/19652/2026	STATE OF ODISHA GOLAKHA CHANDRA MALIK VS	AJIT CHANDRA MOHAPATRA VS	// // ()	
140	D-FAO/19734/2026	NIRMALA@NIRUPAMA MALIK MANAGING COMMITTEE OF RAGHUNATH HIGH SCHOOL, VS	DEEPIKA KUMARI MOHAPATRA VS	// // ()	AOD20220001927C202600070
141	D-FAO/19754/2026	STATE OF ODISHA BHANJA KISHOR NAIK VS	SANGRAM JENA VS	// // ()	
142	D-FAO/19766/2026	STATE OF ODISHA M.C. OF PADMANAVPUR U.P. (M.E.) SCHOOL, JAJPURA VS	MAHENDRA KUMAR SAHOO VS	// // ()	
143	D-FAO/19768/2026	STATE OF ODISHA PRABHAT@PRAVAT KUMAR BALIYARSINGH VS	SANGRAM JENA VS	// // ()	
144	D-FAO/19775/2026	STATE OF ODISHA M.C. OF RAGHUNATH HIGH SCHOOL, DAMANA GONDIA VS	MAHENDRA KUMAR SAHOO VS	// // ()	
145	D-FAO/19779/2026	STATE OF ODISHA KUMUDA RANJAN MOHARANA VS	SANGRAM JENA VS	// // ()	
146	D-FAO/19781/2026	STATE OF ODISHA M.C. OF SWAPNESWAR BIDYAPITHA (HIGH SCHOOL), VS	MAHENDRA KUMAR SAHOO VS	// // ()	
147	D-FAO/19785/2026	STATE OF ODISHA MANAGING COMMITTEE OF GYANA BIHAR HIGH SCHOOL, VS	KANCHAN SWAIN VS	// // ()	
		STATE OF ODISHA		//	

ORISSA HIGH COURT

FILING REPORT AS ON :30/04/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
148	D-FAO/19790/2026	MANAGING COMMITTE OF SARKANDA HIGH SCHOOL VS STATE OF ODISHA	GULSARKANDA SWAIN VS	// 0 //	
149	D-FAO/19792/2026	MANAGING COMMITTEE OF GRAM PANCHAYAT HIGH SCHOOL VS STATE OF ODISHA	HUSHECHOMKUSDAKHA VS	// 0 //	
150	D-FAO/19796/2026	MANAGING COMMITTEE OF SALHEPALI HIGH SCHOOL VS STATE OF ODISHA	OUNSALHEPALI SWAIN VS	// 0 //	
151	D-FAO/19801/2026	MANAGING COMMITTEE OF BASANTI MANJARI BIDUPATI VS STATE OF ODISHA	SUPATHI KUMAR SWAIN VS	// 0 //	
152	D-MACA/19640/2026	SAROJ KUMAR PATNAIK VS ASUTOSH MAHAPATRA	BISHNU BRATA SINGH VS	// 0 //	
153	D-MACA/19658/2026	THE DIVISIONAL MANAGER, THE ORIENTAL INSURANCE COMPANY LTD., ROURKELA VS SUNITA TETE	ANVIL COMPANY LTD., ROURKELA VS	// 0 //	
154	D-MATA/19648/2026	LAL MOHAN SAHOO VS TRUPTIMAYEE SAHOO	SAROJ RANJAN SUBUDHI VS	// 0 //	
155	D-MATA/19756/2026	TECHAND NANDA VS CHANDRAMA NAIK @ NANDA	AUROVINDA MOHANTY VS	// 0 //	
156	D-MATA/19761/2026	SONALIN PANDA VS SATYABRATA NANDA	P. ANUP DASH VS	// 0 //	AOD20220004458C202600027
157	D-RPFAM/19815/2026	ACHYUTANANDA DAS VS SWAGATIKA DAS	DEBASISH PATNAIK VS	// 0 //	
158	D-RSA/19735/2026	RAJKISHORE KUNDU VS PRAHALLAD JENA	BIJAYA KUMAR BEHERA VS	// 0 //	AOR20220003528C202600008
159	D-RSA/19743/2026	UDAYANATH MISHRA	SOURAV SUMAN BHUYAN	//	

ORISSA HIGH COURT

FILING REPORT AS ON :30/04/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	()	
160	D-RVWPET/19663/2026	PRAVAKAR MISHRA CHAKRADHAR SAHOO		// //	
		VS	VS	()	
161	D-RVWPET/19736/2026	TATA POWER, CENTRAL ORISSA DISTRIBUTION LTD. (TPCOLD), BHUBANESWAR STATE OF ODISHA	SASWAT DAS,A.G.A	// //	LOD20240000172C202600156
		VS	VS	()	
162	D-TRP(C)/19720/2026	KABINDRANATH SAHOO MADHUSMITA BARIK	HEMANTA KUMAR MOHANTA	// //	
		VS	VS	()	
163	D-TRP(C)/19767/2026	SWAYAMBARA GIRI PRIYANKA PATI	PRAMOD KUMAR JENA	// //	
		VS	VS	()	
164	D-TRP(C)/19776/2026	KAILASH CHANDRA MOHAPATRA PRIYANKA PATI	PRAMOD KUMAR JENA	// //	
		VS	VS	()	
165	D-TRP(C)/19787/2026	KAILASH CHANDRA MOHAPATRA MONALISA@MONALISHA NAYAK	BIKASH KARNA	// //	
		VS	VS	()	
166	D-TRP(C)/19812/2026	SUDHAKAR NAYAK SONALI DAS	AMIT KUMAR NATH	// //	AOR20240000004C202600022
		VS	VS	()	
167	D-WA/19643/2026	RAHUL MOHANTY STATE OF ODISHA	AISHWARYA DASH,A.S.C	// //	LOD20240000172C202600155
		VS	VS	()	
168	D-WA/19726/2026	JAYANTA KUMAR MOHANTA PRINCIPAL SECRETARY OF PANCHAYATI RAJ AND DEVELOPMENT DEPT	PRINCIPAL SECRETARY	// //	LOD20240000194C202600159
		VS	VS	()	
169	D-WA/19727/2026	DEBABRATA SEN COMMISSIONER CUM SECRETARY OF SCHOOL AND MASS EDUCATION DEPT	COMMISSIONER	// //	LOD20240000200C202600150
		VS	VS	()	
170	D-WA/19728/2026	DEBAJANI SADANGI COMMISSIONER CUM SECRETARY OF SCHOOL AND MASS EDUCATION DEPT	COMMISSIONER	// //	LOD20240000194C202600162
		VS	VS	()	

ORISSA HIGH COURT

FILING REPORT AS ON :30/04/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
171	D-WA/19729/2026	SACHALA KUMARI DALAI COMMISSIONER CUM SECRETARY OF SCHOOL AND MASS EDUCATION DEPT VS	MASS EDUCATION DEPT VS	// // ()	LOD20240000200C202600151
172	D-WA/19730/2026	SUDHIR CHANDRA NAYAK SECRETARY OF SCHOOL AND MASS EDUCATION DEPT VS	ADVOCATE GENERAL VS	// // ()	LOD20240000194C202600161
173	D-WA/19731/2026	MIR ABDUL HAFIZ COMMISSIONER CUM SECRETRAY OF SCHOOL AND MASS EDUCATION DEPT VS	MASS EDUCATION DEPT VS	// // ()	LOD20240000172C202600157
174	D-WA/19732/2026	SURENDRA PANDA COMMISSIONER CUM SECRETARY OF SCHOOL AND MASS EDUCATION DEPT VS	MASS EDUCATION DEPT VS	// // ()	LOD20240000200C202600152
175	D-WA/19733/2026	DWARIKANATH MISHRA COMMISSIONER CUM SECRETRAY OF SCHOOL AND MASS EDUCATION DEPT VS	MASS EDUCATION DEPT VS	// // ()	LOD20240000172C202600158
176	D-WA/19739/2026	RAMA CHANDRA DAS GHANASHYAM PATRA VS	Arun kumar Rout VS	// // ()	AOR20220002173C202600002
177	D-WA/19807/2026	C M D OPTCL AND OTHERS COMMISSIONER CUM SECRETARY OF HEALTH AND FAMILY WELFARE DEPT VS	HEALTH AND FAMILY WELFARE DEPT VS	// // ()	LOD20240000194C202600163
178	D-WP(C)/19639/2026 WP(C)/13414/2026	DR MANAS SAMANTARAY HARIHARA MOHAPATRA VS	SUSHANTA KUMAR PRADHAN VS	// // ()	
179	D-WP(C)/19644/2026	STATE OF ODISHA BHABANI SHANKAR MAHANTA VS	BIDYADHAR MANSING VS	// // ()	
180	D-WP(C)/19646/2026	STATE OF ODISHA DILLIP KUMAR SAHOO VS	SUKANTA KUMAR DALAI VS	// // ()	AOD20240000306C202600091
181	D-WP(C)/19647/2026	STATE OF ODISHA SHREERAKSHYAN INFRACOM PRIVATE LIMITED VS	SUKANTA KUMAR DALAI VS	// // ()	AOD20240000306C202600092
		STATE OF ODISHA		//	

ORISSA HIGH COURT

FILING REPORT AS ON :30/04/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
182	D-WP(C)/19649/2026	BHARATI MISHRA VS STATE OF ODISHA	JITENDRA KUMAR DIGAL VS	// 0 //	
183	D-WP(C)/19651/2026	SASMITA MISHRA VS STATE OF ODISHA	JITENDRA KUMAR DIGAL VS	// 0 //	
184	D-WP(C)/19654/2026	BIBHUTI BHUSAN NANDA VS STATE OF ODISHA	SIDHESWAR MALLIK VS	// 0 //	
185	D-WP(C)/19655/2026	JAGABANDHU PADHI VS COLLECTOR AND DIST.MAGISTRATE, GANJAM	SARAT CHANDRA MEKAP VS	// 0 //	
186	D-WP(C)/19657/2026	SUSANT KUMAR SWAIN VS STATE OF ODISHA	LAXMAN BHOI VS	// 0 //	
187	D-WP(C)/19659/2026	MINAKETAN PRADHAN VS STATE OF ODISHA	MANOJA KUMAR KHUNTIA VS	// 0 //	
188	D-WP(C)/19660/2026	PABITRA KUMBHAR @ PABITRA MOHAN KUMAR VS STATE OF ODISHA	SURENDRA KUMAR GARTIA VS	// 0 //	
189	D-WP(C)/19661/2026	MANISHA MANJARI PRUSTY VS STATE OF ODISHA	JITENDRA KUMAR DIGAL VS	// 0 //	
190	D-WP(C)/19662/2026	ASANTA KUMAR PRADHAN VS STATE OF ODISHA	MANOJA KUMAR KHUNTIA VS	// 0 //	
191	D-WP(C)/19664/2026	PARAMESWAR MOHANTY VS STATE OF ODISHA	RAMAKANTA PANDA VS	// 0 //	AOD20240000348C202600012
192	D-WP(C)/19665/2026	NITYANANDA PRADHAN VS STATE OF ODISHA	ACHYUTANANDA PATTANAIAK VS	// 0 //	AOD20240000586C202600124
193	D-WP(C)/19666/2026	BIDULATA BEHERA	PRASANTA KUMAR PANDA	//	

ORISSA HIGH COURT

FILING REPORT AS ON :30/04/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	0	
		STATE OF ODISHA		//	
194	D-WP(C)/19668/2026	RADHAKANTA DHAL	MANOJA KUMAR KHUNTIA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
195	D-WP(C)/19669/2026	DEBIDUTTA SAHU@SAHOO	KAPILA CHARAN NAYAK	//	
		VS	VS	0	
		V.SUBASH NAIDU		//	
196	D-WP(C)/19670/2026	RAJIB LOCHAN PARHI	DILLIP KUMAR MOHAPATRA	//	AOD20220001927C202600069
		VS	VS	0	
		STATE OF ODISHA		//	
197	D-WP(C)/19672/2026	M/S.HOTEL SILICON INN @ RESIDENCY, PURI	AMARESH CHANDRA SAMAL	//	
		VS	VS	0	
		STATE OF ODISHA		//	
198	D-WP(C)/19673/2026	KAILASH SINGH	SANTOSH KUMAR PATTANAYAK	//	
		VS	VS	0	
		BRANCH MANAGER, AXIS BANK, BHUBANESWAR		//	
199	D-WP(C)/19692/2026	PRADYUT KESHARI GIRI	SOURAV DAS	//	
		VS	VS	0	
		STATE OF ODISHA		//	
200	D-WP(C)/19701/2026	GOPINATH DEB BIJE BADAMBA GADA	SUSANTA KUMAR BARAL	//	AOR20220001297C202600108
		VS	VS	0	
		STATE OF ODISHA		//	
201	D-WP(C)/19703/2026	ABANTI LATA MISHRA	TUSHAR KANTA NAYAK	//	
		VS	VS	0	
		STATE OF ODISHA		//	
202	D-WP(C)/19706/2026	SUNITA PRADHAN	SHASHANKA SHEKHAR PATRA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
203	D-WP(C)/19708/2026	DR. PRABINA SAHOO	SUBHADUTTA ROURAY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
204	D-WP(C)/19709/2026	DOLAGOBINDA DIPA	SAMEER KUMAR DAS	//	
		VS	VS	0	

ORISSA HIGH COURT

FILING REPORT AS ON :30/04/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
205	D-WP(C)/19710/2026	STATE OF ODISHA RASMITA PATTANAİK VS UNION OF INDIA	PRITAM KUMAR MOHANTY VS	// // 0 //	
206	D-WP(C)/19712/2026	M/S VEDVYAS LOGISTICS PRIVATE LIMITED VS STATE OF ODISHA	LAXMAN PRADHAN VS	// 0 //	AOD20240000968C202600010
207	D-WP(C)/19713/2026	QUAMRUL ALAM KHAN VS STATE OF ODISHA	SAMEER KUMAR DAS VS	// 0 //	
208	D-WP(C)/19714/2026	ANIL KUMAR PADHAN VS ENGINEER IN CHIEF (EIC), WATER RESOURCES DEPT., ODISHA, BHUBANESWAR	SOURAV DAS VS	// 0 //	
209	D-WP(C)/19715/2026	SIDDHARTH ROSHAN VS M/S OMMCOM MEDIA PRIVATE LIMITED	IN PERSON VS	// 0 //	LOD20260000125C202600004
210	D-WP(C)/19717/2026	AMLANJYOTI MAHANTA VS STATE OF ODISHA	SOURAV DAS VS	// 0 //	
211	D-WP(C)/19719/2026	ANIL KUMAR JENA VS STATE OF ODISHA	LAXMINARAYAN RAYATSINGH VS	// 0 //	AOD20240000645C202600019
212	D-WP(C)/19721/2026	AMIR KUMAR MISHRA VS DHOPA PARIDA	NIBEDITA MOHANTY VS	// 0 //	
213	D-WP(C)/19723/2026	STAR HEALTH AND ALLIED INSURANCE COMPANY LTD VS THE INSURANCE OMBUDSMAN, BHUBANESWAR	BHIM KESHARI SAHOO VS	// 0 //	
214	D-WP(C)/19725/2026	SANURJAYA DANSENA VS STATE OF ODISHA	DHIRENDRA KUMAR MOHAPATRA VS	// 0 //	
215	D-WP(C)/19738/2026	PRAVAT KUMAR SWAIN VS ODISHA INFORMATION COMMISSION, BHUBANESWAR	BIKRAM KESHARI RAJ VS	// 0 //	

ORISSA HIGH COURT

FILING REPORT AS ON :30/04/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
216	D-WP(C)/19740/2026	THINK ROOF INFRA PVT.LTD., BHUBANESWAR VS STATE OF ODISHA	BUDHIRAM DAS VS	// 0 //	
217	D-WP(C)/19741/2026	UNION OF INDIA VS ARPITA MAHAPATRA	PRANAB KUMAR PASAYAT VS	// 0 //	
218	D-WP(C)/19744/2026	RAMESH CHANDRA PRADHAN VS STATE OF ODISHA	SRIKANTA KU. NATH VS	// 0 //	
219	D-WP(C)/19745/2026	BIMAL KISHORE MOHAPATRA VS STATE OF ODISHA	AVIJIT PATNAIK VS	// 0 //	
220	D-WP(C)/19746/2026	FATU MURMU VS STATE OF ODISHA	SWARUP KUMAR PATNAIK VS	// 0 //	
221	D-WP(C)/19747/2026	UMAKANTA MALLIK VS STATE OF ODISHA	DWARIKA PRASAD MOHANTY VS	// 0 //	
222	D-WP(C)/19749/2026	DR. PRAVASH KUMAR MOHANTY VS STATE OF ODISHA	NIHAL RATH VS	// 0 //	
223	D-WP(C)/19751/2026	DR. BIBHUDUTTA PATNAIK VS STATE OF ODISHA	NIHAL RATH VS	// 0 //	
224	D-WP(C)/19752/2026	DR. NIRANJAN DAS VS STATE OF ODISHA	NIHAL RATH VS	// 0 //	
225	D-WP(C)/19753/2026	KABIRAJ PANIGRAHI VS STATE OF ODISHA	LAXMIKANTA MOHANTY VS	// 0 //	
226	D-WP(C)/19755/2026	KRUSHNA CHANDRA BEHERA VS STATE OF ODISHA	SUBHANKAR ROUT VS	// 0 //	
227	D-WP(C)/19758/2026	SURENDRA NATH SOREN	RUDRA NARAYAN PARIJA	//	

ORISSA HIGH COURT

FILING REPORT AS ON :30/04/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	()	
		STATE OF ODISHA		//	
228	D-WP(C)/19759/2026	RAMESH CHANDRA PARIDA	SUBHENDU KUMAR NAYAK	//	
		VS	VS	()	
		STATE OF ODISHA		//	
229	D-WP(C)/19762/2026	M/S S. S. ENTERPRISES	ADHIRAJ MOHANTY	//	AOD20240000078C202600019
		VS	VS	()	
		THE CHIEF COMMISSIONER TAXES AND GOODS AND SEVICES TAX, ODISHA, COMMISSIONERATE CT AND GST			
230	D-WP(C)/19763/2026	PARESH CHANDRA BARIK	SUBHENDU KUMAR NAYAK	//	
		VS	VS	()	
		STATE OF ODISHA		//	
231	D-WP(C)/19765/2026	MANAS KUMAR PANIGRAHI	RANJIT SAMAL	//	
		VS	VS	()	
		STATE OF ODISHA		//	
232	D-WP(C)/19769/2026	SATYANARAYAN PANDA	RANJIT SAMAL	//	
		VS	VS	()	
		STATE OF ODISHA		//	
233	D-WP(C)/19770/2026	BIJAY KUMAR DASH	KUNAL KUMAR SWAIN	//	
		VS	VS	()	
		STATE OF ODISHA		//	
234	D-WP(C)/19771/2026	PADMANAVA ROUT	RANJIT SAMAL	//	
		VS	VS	()	
		STATE OF ODISHA		//	
235	D-WP(C)/19772/2026	BRAJA KISHORE MANSINGH	RANJIT SAMAL	//	
		VS	VS	()	
		STATE OF ODISHA		//	
236	D-WP(C)/19774/2026	CHINTAMANI PADHAN	RANJIT SAMAL	//	
		VS	VS	()	
		STATE OF ODISHA		//	
237	D-WP(C)/19777/2026	SAUDA KUDAI	RANJIT SAMAL	//	
		VS	VS	()	
		STATE OF ODISHA		//	
238	D-WP(C)/19778/2026	SIMANCHAL TRIPATHY	RANJIT SAMAL	//	
		VS	VS	()	

ORISSA HIGH COURT

FILING REPORT AS ON :30/04/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
239	D-WP(C)/19780/2026	STATE OF ODISHA SUBRATA KUMAR PANIGRAHI VS	KUNAL KUMAR SWAIN VS	// // 0	
240	D-WP(C)/19782/2026	STATE OF ODISHA ASIS KUMAR BISOI VS	PRASANTA KUMAR PATI VS	// // 0	
241	D-WP(C)/19783/2026	THE TAHASILDAR, BHUBANESWAR PINKU NAIK VS	SARADA DASH VS	// // 0	
242	D-WP(C)/19786/2026	AUTHORIZED OFFICER, TATA CAPITAL LTD.,3RD FLOOR, BADAGADA, BHUBANESWAR NRUSINGHA MOHAN KHUNTIA VS	DR PATANJALI TRIPATHY VS	// // 0	
243	D-WP(C)/19789/2026	STATE OF ODISHA SREERAM SEBA PARISAD VS	AMIYA KUMAR MISHRA VS	// // 0	AOR20220004309C202600020
244	D-WP(C)/19791/2026	STATE OF ODISHA SUBHASMITA DASH VS	SONALI PRUSTY VS	// // 0	
245	D-WP(C)/19793/2026	STATE OF ODISHA SUSHREE SANGHAMITRA SINGH VS	SAMAPIKA MISHRA VS	// // 0	
246	D-WP(C)/19798/2026	STATE OF ODISHA KESHAB BHARATI VS	RANJIT MOHANTY VS	// // 0	
247	D-WP(C)/19799/2026	STATE OF ODISHA ISPITA PANDA VS	SADAYA LAXMI PATNAIK VS	// // 0	
248	D-WP(C)/19800/2026	STATE OF ODISHA SUBASIS MISHRA NIRANJAN JENA VS	RAJAT KUMAR PANDA VS	// // 0	
249	D-WP(C)/19803/2026	UNION OF INDIA M/S BALAJI SOLAR SYSTEMS VS	SIDHANT DWIBEDI VS	// // 0	AOR20220001213C202600010
		STATE OF ODISHA		//	

ORISSA HIGH COURT

FILING REPORT AS ON :30/04/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
250	D-WP(C)/19805/2026	BHARATI DAS VS STATE OF ODISHA	SURENDRA KUMAR SAHOO VS	// 0 //	
251	D-WP(C)/19808/2026	SWARNALATA SAMANTRAY VS STATE OF ODISHA	SURENDRA KUMAR SAHOO VS	// 0 //	
252	D-WP(C)/19811/2026	AMINA BIBI VS GOVERNMENT OF ODISHA	KHAN MAHMOODUL HASAN NIAMATI VS	// 0 //	
253	D-WP(C)/19813/2026	RAMESH HARICHANDAN VS STATE OF ODISHA	ATMAJIT MANMITH DAS VS	// 0 //	
254	D-WP(C)/19816/2026	GOURANGA CHARAN BEHERA VS TATA POWER NORTHERN ODISHA DISTRIBUTION LTD., BALASORE	PRASANNA KUMAR PANDA VS	// 0 //	
255	D-WP(C)/19819/2026	BATAKRUSHNA KATA VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	// 0 //	
256	D-WP(C)/19821/2026	BIJAYA KUMAR BAYEE VS BANDANA BIJAYA BAYEE	KSHIROD KUMAR ROUT VS	// 0 //	
257	D-WP(C)/19822/2026	MANORANJAN PRUSTY VS STATE OF ODISHA	PRASANNA KUMAR PANDA VS	// 0 //	
258	D-WP(C)/19823/2026	M/S.FRONTLINE EX-SERVICEMEN BUREAU, BHUBANESWAR VS UNION OF INDIA	DEBANKAR MANSINGH VS	// 0 //	
259	D-WP(C)/19824/2026	PRATAP CHANDRA MOHAPATRA VS INDUSTRIAL TRIBUNAL, BHUBANESWAR	SIDDHARTH GOUTAM DAS VS	// 0 //	
260	D-WP(C)/19825/2026	TIKESWAR NAIK VS STATE OF ODISHA	PRABIR KUMAR PRADHAN VS	// 0 //	
261	D-WP(C)/19826/2026	KANDARA BINDHANI	SAMIR KUMAR MISHRA	//	

ORISSA HIGH COURT

FILING REPORT AS ON :30/04/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	()	
		STATE OF ODISHA		//	
262	D-WP(C)/19827/2026	MANAS KUMAR SETHI	PRASANNA KUMAR PANDA	//	
		VS	VS	()	
		ADDITIONAL CHIEF SECY TO GOVT OF ODISHA , FINANCE DEPT, BHUBANESWAR, BHUBANESWAR			
263	D-WP(C)/19828/2026	DAMBARUDHARA HONNAGA	GAUTAM SIDDIQUE	//	
		VS	VS	()	
		STATE OF ODISHA		//	
264	D-WP(C)/19829/2026	SUNIL KUMAR	SWAPNA KUMAR OJHA	//	
		VS	VS	()	
		UNION OF INDIA		//	
265	D-WPCRL/12926/2026	SUCHISMITA MISHRA	RUCHI RAJGARHIA	//0	
		VS	VS	()	
		STATE OF ODISHA		//	
266	D-ABLAPL/12825/2026	ANUBHAV MISHRA	BIJAY KUMAR BEHERA	TOMANDO /96 /2026	AOR20220001736C202600088
		VS	VS	()	
		STATE OF ODISHA		//	
267	D-ABLAPL/12826/2026	ROHIT KU. AGRAWAL	MAHADEV SAHU	SAINTALA /114 /2026	AOR20220002238C202600014
		VS	VS	()	
		STATE OF ODISHA		//	
268	D-ABLAPL/12827/2026	PRATIK DAS	DEBASIS SAHOO	CHAULIAGANJA /200 /2026	AOD20250000022C202600003
		VS	VS	()	
		STATE OF ODISHA		//	
269	D-ABLAPL/12831/2026	KUMI SAHOO	RAKESH KUMAR MALLICK	NIMAPADA /43 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
270	D-ABLAPL/12832/2026	AMAR PRADHAN	GYANENDRA KUMAR TRIPATHY	DELANGA /120 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
271	D-ABLAPL/12835/2026	SUMANTA KUMAR GANDHI	PRASANTA KUMAR BARIK	RAIBANIA /42 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
272	D-ABLAPL/12836/2026	PRADEEP KUMAR GHOSH	BIPRAB KUMAR DAS	RAIBANIA /42 /2026	
		VS	VS	()	

ORISSA HIGH COURT

FILING REPORT AS ON :30/04/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
273	D-ABLAPL/12841/2026	STATE OF ODISHA PADMABATI SAHOO VS	BASANTA KUMAR BARIK VS	// SIMULIA /108 /2026 ()	
274	D-ABLAPL/12842/2026	STATE OF ODISHA PRASANTA DAS VS	ANUGRAHA SAMANTRAY VS	// ERASAMA /134 /2026 ()	AOD20260000159C202600012
275	D-ABLAPL/12845/2026	STATE OF ODISHA SUBRAT SAHU VS	BIRAJA PRASAD NANDA VS	// BANARAPAL /239 /2026 ()	
276	D-ABLAPL/12849/2026	STATE OF ODISHA PRAMOD DAS @ PRAMOD DASGUPTA VS	SWETAPADMA ROUT VS	// ERASAMA /145 /2026 ()	
277	D-ABLAPL/12856/2026	STATE OF ODISHA DILLIP KUMAR ROUT @ BADAPUCHHUKA ROUT VS	DILLIP KUMAR SAHOO VS	// BASTA /155 /2026 ()	
278	D-ABLAPL/12857/2026	STATE OF ODISHA ASHISH KUMAR DUTTA @ ASHISH DUTTA VS	ADHIRAJ MOHANTY VS	// BHOGRAI /97 /2026 ()	
279	D-ABLAPL/12859/2026	STATE OF ODISHA PREMALATA PALATASINGH VS	SANJIT MISHRA VS	// KANAS /101 /2026 ()	
280	D-ABLAPL/12860/2026	STATE OF ODISHA ANIRUDHA MADHUKAR KAPALEY VS	BHABANI SANKAR MISHRA VS	// CAPITAL P.S. /143 /2026 ()	
281	D-ABLAPL/12868/2026	STATE OF ODISHA ARUN KUMAR SAMAL @ ARUNA VS	BICHITRA NARAYANA SATAPATHY VS	// PARADEEP MODEL /2 /2026 ()	
282	D-ABLAPL/12872/2026	STATE OF ODISHA LOCHANA ROUT VS	PRAKASH CHANDRA DASH VS	// MARSHAGHAI /159 /2026 ()	
283	D-ABLAPL/12873/2026	STATE OF ODISHA SRIKANTA GURU VS	SITIKANT MISHRA VS	// TARBHA /115 /2026 ()	
		STATE OF ODISHA		//	

ORISSA HIGH COURT

FILING REPORT AS ON :30/04/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
284	D-ABLAPL/12875/2026	CHANDAN MANDAL VS STATE OF ODISHA	AMULYA RATNA PANDA VS	BASTA /241 /2025 () //	
285	D-ABLAPL/12876/2026	AMAR SINGH @ AMAR PAL SINGH VS STATE OF ODISHA	SOUMYA RANJAN DAS VS	SECTOR-7 /103 /2026 () //	
286	D-ABLAPL/12877/2026	SAMIRA MALLIK @ TANMAYA MALLIK VS STATE OF ODISHA	AMULYA RATNA PANDA VS	BINJHARPUR /412 /2025 () //	
287	D-ABLAPL/12878/2026	SASMITA SATPATHY VS STATE OF ODISHA	PRIYA RANJAN SINGH VS	DHENKANAL TOWN /326 /2021 () //	
288	D-ABLAPL/12881/2026	KABITA MALIK VS STATE OF ODISHA	JAGADIP SAHOO VS	TIHIDI /153 /2021 () //	AOD20250001139C202600011
289	D-ABLAPL/12882/2026	FARUK KHAN VS STATE OF ODISHA	PARTHA SARATHI DAS VS	KEONJHAR TOWN /358 /2026 () //	AOD20240000364C202600125
290	D-ABLAPL/12883/2026	RAMESH BADAJENA @ LALATENDU BADAJENA VS STATE OF ODISHA	BIJAY KUMAR BEHERA VS	INDUSTRIAL ESTATE PS /102 /2026 () //	AOR20220001736C202600090
291	D-ABLAPL/12884/2026	PINKU RANJAN SWAIN VS STATE OF ODISHA	SAPAN KUMAR LENKA VS	KUJANGA /535 /2024 () //	
292	D-ABLAPL/12885/2026	DEEPAK KUMAR MAJHI VS STATE OF ODISHA	HEMANTA KUMAR RATSINGH VS	RAIRANGPUR TOWN /110 /2026 () //	
293	D-ABLAPL/12886/2026	SATYAJIT BEHURIA VS STATE OF ODISHA	AMULYA RATNA PANDA VS	/ /0 () //	
294	D-ABLAPL/12889/2026	AMAN SINGH @ AMAN PREET SINGH VS STATE OF ODISHA	AMLAN MOHANTY VS	BARBIL /173 /2026 () //	
295	D-ABLAPL/12892/2026	B. DALASHU @ DILESU PATRA	SIBARANJAN POLAI	CHATRAPUR /399 /2025	

ORISSA HIGH COURT

FILING REPORT AS ON :30/04/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	()	
		STATE OF ODISHA		//	
296	D-ABLAPL/12896/2026	SAHADEV SAHU	SHISHUPAL SAHU	MURIBAHAL /66 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
297	D-ABLAPL/12898/2026	GANESH MAHALIK	JAYANTA KUMAR MAJHI	BALASORE SADAR /240 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
298	D-ABLAPL/12899/2026	SUMANTA KUMAR SAHOO	PRATIK NAYAK	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
299	D-ABLAPL/12900/2026	MANMATH KABI	PRIYA RANJAN MISHRA	BASTA /217 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
300	D-ABLAPL/12902/2026	SATYAJIT MALLIK	JAYANTA KUMAR MAJHI	SINGLA /123 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
301	D-ABLAPL/12908/2026	SK. SAHIL @ MD. SAHIL QUADRI	PRATIK DASH	PURUNABAZAR /93 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
302	D-ABLAPL/12909/2026	DR. RANDALL SEQUEIRA	PRASANTA KUMAR JENA	KASHIPUR /87 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
303	D-ABLAPL/12911/2026	B. KOTESWAR DORA	JANMEJAYA KATIKIA	PURUSHOTTAMPUR /240 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
304	D-ABLAPL/12913/2026	BRUNDEBAN DALEI	PRAVASH CHANDRA JENA	FATEGARH /68 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
305	D-ABLAPL/12914/2026	ROHAN PARICHHA	RAJENDRA KUMAR SAHU	NIMAKHANDI /139 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
306	D-ABLAPL/12917/2026	CHILU SAHOO	BIRAJA PRASAD NANDA	/ /0	
		VS	VS	()	

ORISSA HIGH COURT

FILING REPORT AS ON :30/04/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
307	D-ABLAPL/12918/2026	STATE OF ODISHA SARBESWAR SAMAL VS	PRASANT KUMAR BARIK VS	// BANSADA /14 /2026 ()	
308	D-ABLAPL/12921/2026	STATE OF ODISHA SESA PADHAN @ SESA PRADHAN VS	BIKASH KARNA VS	// GHANTAPADA /176 /2024 ()	
309	D-ABLAPL/12922/2026	STATE OF ODISHA DWARU BHOI VS	BIKASH KARNA VS	// GHANTAPADA /79 /2025 ()	
310	D-ABLAPL/12937/2026	STATE OF ODISHA BISWAMBHAR MAHAPATRA VS	BIRAJA PRASAD NANDA VS	// CHHENDIPADA /161 /2026 ()	
311	D-ABLAPL/12938/2026	STATE OF ODISHA PRAFULLA SAHU VS STATE OF ODISHA	JNYANANANDA PANDA VS	// CYBER CRIME AND ECONOMIC OFFENCES, KALAHANDI /3 /2026 () //	

ORISSA HIGH COURT

MISC CASES FILED on :30/04/2026

SL. NO.	FILING NO CASE NO	NAME OF PETNR./APPEL NAME OF O.P./APPEL	COUNSEL FOR PETNR./APPEL COUNSEL FOR O.P. PETNR./APPEL	E-FILING NO IA NO
1	D-SA/296/2001 SA/296/2001	SIBA PR. SAHU MP	M/S. B.H.MOHANTY, DWARIKA PRASAD MOHANTY	89/2026
2	D-SA/296/2001 SA/296/2001	SIBA PR. SAHU MP	M/S. B.H.MOHANTY	90/2026
3	D-CMAPL/19492/2026 CMAPL/ /	PANCHALI NAYAK MP	ADV	121/2026
4	D-CMAPL/19750/2026 CMAPL/ /	TRIBENI NAYAK MP	SUNIL KUMAR PANDA	122/2026
5	D-CMAPL/18796/2026 CMAPL/ /	M/S. KAMDHENU TRADING CO., RAIPUR MP	SOUMYA JYOTI BISWAL	123/2026
6	D-LAA/12/2022 LAA/12/2022	KAILASH KISHAN MP	GOKULANANDA SAHU	150/2026
7	D-TRP(C)/19720/2026 TRP(C)/ /	MADHUSMITA BARIK MP	HEMANTA KUMAR MOHANTA	151/2026
8	D-TRP(C)/19767/2026 TRP(C)/ /	PRIYANKA PATI MP	PRAMOD KUMAR JENA	152/2026
9	D-TRP(C)/19776/2026 TRP(C)/ /	PRIYANKA PATI MP	PRAMOD KUMAR JENA	153/2026
10	D-TRP(C)/19787/2026 TRP(C)/ /	MONALISA@MONALISHA NAYAK MP	BIKASH KARNA	154/2026
11	D-TRP(C)/15945/2026 TRP(C)/109/2026	ANITA DAS MP	DEBADUTTA KANUNGO	155/2026
12	D-TRP(C)/19812/2026 TRP(C)/ /	SONALI DAS MP	AMIT KUMAR NATH	156/2026
13	D-RPFAM/25338/2024 RPFAM/180/2024	SUBASHIS BHOI MP	ASWINI KUMAR DASH	192/2026
14	D-RVWPET/193/2019 RVWPET/193/2019	COMMNR. OF CENTRAL EXCISE, CUSTOMS AND SERVICE TAX MP		198/2026
15	D-RVWPET/19736/2026 RVWPET/ /	STATE OF ODISHA MP	SASWAT DAS,A.G.A	199/2026
16	D-RVWPET/19736/2026 RVWPET/ /	STATE OF ODISHA MP	SASWAT DAS,A.G.A	200/2026
17	D-MATA/17161/2026 MATA/ /	CHINMAYEE RATH MP	SUBHALAXMI PANDA	266/2026
18	D-MATA/19756/2026 MATA/ /	TECHAND NANDA MP	AUROVINDA MOHANTY	267/2026
19	D-MATA/19761/2026 MATA/ /	SONALIN PANDA MP	P. ANUP DASH	268/2026
20	D-BLAPL/7021/2026 BLAPL/2347/2026	AYUSH KUMBHAR MP		297/2026
21	D-BLAPL/6108/2026 BLAPL/2089/2026	PINTU PRADHAN MP		298/2026
22	D-BLAPL/4613/2026 BLAPL/1603/2026	DOULAT SATNAMI MP	BADRI VISHAL PRIYADARSHAN	299/2026
23	D-CONTC/51290/2025 CONTC/6187/2025	PRAFULLA CHANDRA PANDA MP	PRAFULLA KUMAR MOHAPATRA, S.C.SAHOO	316/2026
24	D-CONTC/19795/2026 CONTC/ /	BALARAM MAJHI MP	KANANBALA ROY CHOUDHURY	317/2026
25	D-CRLREV/12865/2026 CRLREV/ /	BALABADRA @ BHALABHADRA BEHERABHABANI SHANKAR DASPARIDA MP		544/2026
26	D-CRLREV/12865/2026	BALABADRA @ BHALABHADRA BEHERABHABANI SHANKAR DASPARIDA		

	CRLREV/ /	MP		545/2026
27	D-CRLREV/9446/2026	BISHNUDUTTA PATTANAIAK	MIHIR KANTA RATH	
	CRLREV/ /	MP		546/2026
28	D-CRLREV/12930/2026	RAJU @ RAJKISHORE SAMANTARA	SANGRAM KESHARI MISHRA	
	CRLREV/ /	MP		547/2026
29	D-ABLAPL/10987/2022	SANJIT BEHERA	RAKESH BEHERA	
	ABLAPL/10987/2022	MP		688/2026
30	D-ABLAPL/36230/2025	RITESH NATH		
	ABLAPL/13916/2025	MP		689/2026
31	D-ABLAPL/26153/2024	UMESH PADHI @ UMESH CHANDRA PADHI		
	ABLAPL/10210/2024	MP		690/2026
32	D-ABLAPL/6112/2026	ARUN KUMAR SAHU @ ARUN SAHU		
	ABLAPL/2690/2026	MP		691/2026
33	D-ABLAPL/12892/2026	B. DALASHU @ DILESU PATRA	SIBARANJAN POLAI	
	ABLAPL/ /	MP		692/2026
34	D-FAO/19652/2026	GOLAKHA CHANDRA MALIK	AJIT CHANDRA MOHAPATRA	
	FAO/ /	MP		692/2026
35	D-ABLAPL/12523/2026	RAJENDRA NARAYAN DAS	BISWABHUSAN DAS	
	ABLAPL/ /	MP		693/2026
36	D-FAO/528/2020	NAMITA SWAIN		
	FAO/528/2020	MP		693/2026
37	D-FAO/19754/2026	BHANJA KISHOR NAIK	SANGRAM JENA	
	FAO/ /	MP		694/2026
38	D-ABLAPL/4280/2026	GOPINATHA BARIK		
	ABLAPL/1925/2026	MP		694/2026
39	D-FAO/656/2019	KALPANA NATH		
	FAO/656/2019	MP		695/2026
40	D-ABLAPL/4832/2026	CHITTARANJAN PRADHAN		
	ABLAPL/2139/2026	MP		695/2026
41	D-FAO/19766/2026	M.C. OF PADMANAVPUR U.P. (M.E.) SCHOOL, DAMENARA	MANENDRA KUMAR SAHOO	
	FAO/ /	MP		696/2026
42	D-FAO/19734/2026	MANAGING COMMITTEE OF RAGHUNATH HIGH SCHOOL, MOHARANA	SANGRAM JENA	
	FAO/ /	MP		697/2026
43	D-FAO/19768/2026	PRABHAT@PRAVAT KUMAR BALIYARSINGH	SANGRAM JENA	
	FAO/ /	MP		698/2026
44	D-FAO/19775/2026	M.C. OF RAGHUNATH HIGH SCHOOL, DAMENARA	MANENDRA KUMAR SAHOO	
	FAO/ /	MP		699/2026
45	D-FAO/19779/2026	KUMUDA RANJAN MOHARANA	SANGRAM JENA	
	FAO/ /	MP		700/2026
46	D-FAO/19781/2026	M.C. OF SWAPNESWAR BIDYAPITHA (HIGH SCHOOL), GUORADA	MANENDRA KUMAR SAHOO	
	FAO/ /	MP		701/2026
47	D-FAO/19785/2026	MANAGING COMMITTEE OF GYANA BIHAR HIGH SCHOOL, SWACHIDA	SANGRAM JENA	
	FAO/ /	MP		702/2026
48	D-FAO/19790/2026	MANAGING COMMITTEE OF SARKANDA HIGH SCHOOL, SARKANDA	SANGRAM JENA	
	FAO/ /	MP		703/2026
49	D-FAO/19792/2026	MANAGING COMMITTEE OF GRAM PANCKANAT HIGH SCHOOL, KUNDAKHAI	SANGRAM JENA	
	FAO/ /	MP		704/2026
50	D-FAO/19796/2026	MANAGING COMMITTEE OF SALHEPALI HIGH SCHOOL, SALHEPALI	SANGRAM JENA	
	FAO/ /	MP		705/2026
51	D-FAO/19801/2026	MANAGING COMMITTEE OF BASANTI MAKSUNALBIKI, PARTSWAIN	SANGRAM JENA	
	FAO/ /	MP		706/2026
52	D-RSA/379/2014	LOKANATH PANDA	M/S.BIJAN RAY	
	RSA/379/2014	MP		723/2026
53	D-RSA/19743/2026	UDAYANATH MISHRA	SOURAV SUMAN BHUYAN	
	RSA/ /	MP		724/2026
54	D-RSA/19735/2026	RAJKISHORE KUNDU	BIJAYA KUMAR BEHERA	
	RSA/ /	MP		725/2026
55	D-RSA/19735/2026	RAJKISHORE KUNDU	BIJAYA KUMAR BEHERA	
	RSA/ /	MP		726/2026
56	D-RSA/14771/2026	PRADIPTA KUMAR KARMI	SOUGAT DASH	
	RSA/ /	MP		727/2026
57	D-CMP/49820/2025	MANARAMA SAMANTARAY	AMIT PRASAD BOSE	
	CMP/1972/2025	MP		841/2026

58	D-CMP/19645/2026 CMP/737/2026	BINATI DAS MP	SOUBHAGYA SWAIN	842/2026
59	D-CMP/19645/2026 CMP/737/2026	BINATI DAS MP	SOUBHAGYA SWAIN	843/2026
60	D-CMP/19582/2026 CMP/ /	KAMINIRANJAN TANTY MP	KISHORE KUMAR MISHRA	844/2026
61	D-CMP/31911/2025 CMP/1247/2025	KARTIK LAL GUPTA MP	AMIT PRASAD BOSE	845/2026
62	D-CMP/19641/2026 CMP/740/2026	STATE OF ODISHA MP	SWAYAMBHU MISHRA,A.S.C	846/2026
63	D-CMP/19642/2026 CMP/739/2026	STATE OF ODISHA MP	SWAYAMBHU MISHRA,A.S.C	847/2026
64	D-CMP/19667/2026 CMP/ /	AJAY KUMAR MOHANTY MP	SAILESH DAS	848/2026
65	D-CMP/19718/2026 CMP/ /	PRAMATH @ PRAMOD KUMAR BISWAS MP	DWARIKA PRASAD MOHANTY	849/2026
66	D-CMP/22460/2025 CMP/841/2025	DASARATHI MUNDA MP	BHOJARAJ SETH	850/2026
67	D-CMP/19737/2026 CMP/ /	ANAND PODDAR MP	SOURAV SUMAN BHUYAN	851/2026
68	D-CMP/19748/2026 CMP/ /	RANJAN JENA @ RANJAN KUMAR JENA MP	SIDHARTHA MISHRA	852/2026
69	D-CMP/19742/2026 CMP/ /	PRABHASINI PATI MP	MANMAYA KUMAR DASH	853/2026
70	D-CMP/19802/2026 CMP/ /	BHABANI CHARAN RATH MP	AMIT PRASAD BOSE	854/2026
71	D-CMP/19806/2026 CMP/ /	HARISHANKAR BEMAL @ HARISHANKAR MP	CHHARAN MANMAYA MUND	855/2026
72	D-CMP/19818/2026 CMP/ /	SUDHANSU KUMAR PANIGRAHI MP	SOURAV SUMAN BHUYAN	856/2026
73	D-MACA/19640/2026 MACA/ /	SAROJ KUMAR PATNAIK MP	BISHNU BRATA SINGH	1045/2026
74	D-MACA/19658/2026 MACA/ /	THE DIVISIONAL MANAGER, THE ORIENTAL MP	INDIAN INSURANCE COMPANY LTD., ROURKELA	1046/2026
75	D-MACA/54904/2024 MACA/190/2025	DIVISIONAL MANAGER, ORIENTAL INSURANCE MP	INDIAN COMPANY LIMITED,ANGUL	1047/2026
76	D-MACA/15766/2026 MACA/ /	MANAGER-IN-CHARGE, (T.P.HUB), ORIENTAL MP	INSURANCE COMPANY LIMITED,SAMBALPUR	1048/2026
77	D-MACA/17480/2026 MACA/ /	D.M., LEGAL CELL, ORIENTAL INSURANCE MP	COMPANY LIMITED,SAMBALPUR	1049/2026
78	D-MACA/17478/2026 MACA/ /	D.M., LEGAL CELL, ORIENTAL INSURANCE MP	COMPANY LIMITED,SAMBALPUR	1050/2026
79	D-MACA/937/2014 MACA/937/2014	RABINDRA DIGAL MP		1051/2026
80	D-MACA/16118/2026 MACA/ /	EDELWEISS GENERAL INSURANCE COMPANY MP	LIMITED, KOLKATA	1052/2026
81	D-CRLA/7100/2026 CRLA/ /	DILLIP@DILIP PRADHAN MP	GOKULANANDA SAHU	1156/2026
82	D-CRLA/12837/2026 CRLA/ /	BHOJRAJ PADHAN MP	DEVASHIS PANDA	1157/2026
83	D-CRLMC/11306/2026 CRLMC/1411/2026	JOGENDRA DALEI MP	SANGRAM SENAPATI	1158/2026
84	D-CRLA/12837/2026 CRLA/ /	BHOJRAJ PADHAN MP	DEVASHIS PANDA	1158/2026
85	D-CRLMC/12858/2026 CRLMC/ /	PIUNTU SAHU @ TITENDRA KUMAR SAHU MP	CHHARAN MANMAYA MUND	1159/2026
86	D-CRLA/9404/2026 CRLA/ /	SRINIBASH MOHARANA MP	SANDIPANI NAYAK	1159/2026
87	D-CRLMC/12866/2026 CRLMC/ /	PREMRAJ SAHU MP	SURAJ MOHANTY	1160/2026
88	D-CRLA/6490/2025 CRLA/305/2025	SADASIBA BEHERA MP	DEBASNAN DAS	1160/2026
89	D-CRLA/12869/2026	BANDANA MOHAPATRA	SOUBHAGYA KUMAR DASH	

	CRLA/ /	MP		1161/2026
90	D-CRLMC/12891/2026 CRLMC/ /	MANOJ KUMAR JENA MP	RAMESH CHANDRA PRADHAN	1161/2026
91	D-CRLA/32378/2024 CRLA/1189/2024	RAMAKANTA MAJHI@KALIA MP	SAMVIT MOHANTY	1162/2026
92	D-CRLMC/459/2022 CRLMC/459/2022	GOPINATH JENA@GOPI MP	AKSHAYA KUMAR SAHOO	1162/2026
93	D-CRLA/12890/2026 CRLA/ /	PAPUNA KHANDAGIRI MP	SATYA NARAYAN MISHRA 4	1163/2026
94	D-CRLMC/12939/2026 CRLMC/ /	BORADI SEKHAR @ BODDI SEKAR MP	KOUSIK ANANDA GURU	1163/2026
95	D-CRLA/12890/2026 CRLA/ /	PAPUNA KHANDAGIRI MP	SATYA NARAYAN MISHRA 4	1164/2026
96	D-CRLA/12890/2026 CRLA/ /	PAPUNA KHANDAGIRI MP	SATYA NARAYAN MISHRA 4	1165/2026
97	D-CRLA/12932/2026 CRLA/ /	HEMANTA BHOI MP	DEVASHIS PANDA	1166/2026
98	D-CRLA/12932/2026 CRLA/ /	HEMANTA BHOI MP	DEVASHIS PANDA	1167/2026
99	D-CRLA/12925/2026 CRLA/ /	MRUTYUNJAYA PANDA MP	ACHYUTANANDA PATTANAIK	1168/2026
100	D-CRLA/12925/2026 CRLA/ /	MRUTYUNJAYA PANDA MP	ACHYUTANANDA PATTANAIK	1169/2026
101	D-CRLA/12941/2026 CRLA/ /	BALARAM NAYAK @ BALA MP	SUCHIT KUMAR NAYAK	1170/2026
102	D-CRLA/12941/2026 CRLA/ /	BALARAM NAYAK @ BALA MP	SUCHIT KUMAR NAYAK	1171/2026
103	D-WA/19461/2026 WA/ /	STATE OF ODISHA MP	DEBASISH TRIPATHY,A.G.A	1627/2026
104	D-WA/19461/2026 WA/ /	STATE OF ODISHA MP	DEBASISH TRIPATHY,A.G.A	1628/2026
105	D-WA/19467/2026 WA/ /	STATE OF ODISHA MP	AISHWARYA DASH,A.S.C	1629/2026
106	D-WA/19467/2026 WA/ /	STATE OF ODISHA MP	AISHWARYA DASH,A.S.C	1630/2026
107	D-WA/19504/2026 WA/ /	STATE OF ODISHA MP	AISHWARYA DASH,A.S.C	1631/2026
108	D-WA/19504/2026 WA/ /	STATE OF ODISHA MP	AISHWARYA DASH,A.S.C	1632/2026
109	D-WA/19545/2026 WA/ /	STATE OF ODISHA MP	AISHWARYA DASH,A.S.C	1633/2026
110	D-WA/19545/2026 WA/ /	STATE OF ODISHA MP	AISHWARYA DASH,A.S.C	1634/2026
111	D-WA/19583/2026 WA/ /	STATE OF ODISHA MP	AISHWARYA DASH,A.S.C	1635/2026
112	D-WA/19583/2026 WA/ /	STATE OF ODISHA MP	AISHWARYA DASH,A.S.C	1636/2026
113	D-WA/19643/2026 WA/ /	STATE OF ODISHA MP	AISHWARYA DASH,A.S.C	1637/2026
114	D-WA/19643/2026 WA/ /	STATE OF ODISHA MP	AISHWARYA DASH,A.S.C	1638/2026
115	D-WA/15813/2026 WA/ /	PUNJAB NATIONAL BANK,NEW DELHI MP	ANJAN KUMAR BISWAL	1639/2026
116	D-WA/19430/2026 WA/ /	BALARAM PATRA MP	ANKITA MUKHERJI	1640/2026
117	D-WP(C)/19618/2026 WP(C)/ /	JAGANNATH GANTAYAT MP	PRASHANTA KUMAR NAYAK	8279/2026
118	D-WP(C)/17560/2026 WP(C)/12393/2026	KULAMANI GUMANSINGH MP	SUBASH CHANDRA PANI	8280/2026
119	D-WP(C)/5230/2026 WP(C)/4438/2026	TANU SETHI MP		8281/2026
120	D-WP(C)/19639/2026 WP(C)/13414/2026	HARIHARA MOHAPATRA MP	SUSHANTA KUMAR PRADHAN	8282/2026

121	D-WP(C)/5776/2026 WP(C)/4941/2026	CHANCHALA PANDA MP		8283/2026
122	D-WP(C)/5070/2026 WP(C)/5284/2026	ROJI SETHI MP		8284/2026
123	D-WP(C)/5770/2026 WP(C)/7333/2026	NILANCHALA PATRA MP		8285/2026
124	D-WP(C)/19623/2026 WP(C)/ /	SABITA PALEI MP	BYOMAKESH TRIPATHY	8286/2026
125	D-WP(C)/19627/2026 WP(C)/13444/2026	M/S RUDRA GAURI KISAN SEVA KENDRA MP	PRABODH CHANDRA NAYAK	8287/2026
126	D-WP(C)/19629/2026 WP(C)/ /	ACHYUTANANDA BARIHA MP	BIJAY KUMAR BEHERA	8288/2026
127	D-WP(C)/19644/2026 WP(C)/ /	BHABANI SHANKAR MAHANTA MP	BIDYADHAR MANSING	8289/2026
128	D-WP(C)/18115/2026 WP(C)/12318/2026	KRUSHNA CHANDRA PRADHAN MP		8290/2026
129	D-WP(C)/36824/2025 WP(C)/25407/2025	SWETA DHRUBA PANIGRAHY MP	TANMAY MISHRA	8291/2026
130	D-WP(C)/19646/2026 WP(C)/ /	DILLIP KUMAR SAHOO MP	SUKANTA KUMAR DALAI	8292/2026
131	D-WP(C)/19647/2026 WP(C)/ /	SHREERAKSHYAN INFRACOM PRIVATE LIMITED MP	SUKANTA KUMAR DALAI	8293/2026
132	D-WP(C)/19657/2026 WP(C)/ /	SUSANT KUMAR SWAIN MP	LAXMAN BHOI	8294/2026
133	D-WP(C)/19660/2026 WP(C)/ /	PABITRA KUMBHAR @ PABITRA MOHAN MP	SURENDRA KUMAR GARTIA	8295/2026
134	D-WP(C)/27491/2025 WP(C)/20900/2025	SUMITRA PRADHAN MP	PRONOY MOHANTY	8296/2026
135	D-WP(C)/38375/2024 WP(C)/23117/2024	KRUSHNA CHANDRA ROUT MP	BISWABIHARI MOHANTY	8297/2026
136	D-WP(C)/19665/2026 WP(C)/ /	NITYANANDA PRADHAN MP	ACHYUTANANDA PATTANAIAK	8298/2026
137	D-WP(C)/19673/2026 WP(C)/ /	KAILASH SINGH MP	SANTOSH KUMAR PATTANAYAK	8299/2026
138	D-WP(C)/19670/2026 WP(C)/ /	RAJIB LOCHAN PARHI MP	DILLIP KUMAR MOHAPATRA	8300/2026
139	D-WP(C)/19692/2026 WP(C)/ /	PRADYUT KESHARI GIRI MP	SOURAV DAS	8301/2026
140	D-WP(C)/35334/2024 WP(C)/20303/2024	M/S. SHREE SHYAMJEE CONSTRUCTION PRIVATE LIMITED MP	PRABODH CHANDRA NAYAK	8302/2026
141	D-WP(C)/35392/2024 WP(C)/20330/2024	M/S SHREE SHYAMJEE CONSTRUCTIONS PRIVATE LIMITED MP	PRABODH CHANDRA NAYAK	8303/2026
142	D-WP(C)/19703/2026 WP(C)/ /	ABANTI LATA MISHRA MP	TUSHAR KANTA NAYAK	8304/2026
143	D-WP(C)/16305/2026 WP(C)/12925/2026	GOURANGA KHILLAR MP	GANESH PRASAD SAMAL	8305/2026
144	D-WP(C)/5944/2024 WP(C)/7126/2024	JAGNNATH PATRA MP	JIBAN RANJAN DASH	8306/2026
145	D-WP(C)/5944/2024 WP(C)/7126/2024	JAGNNATH PATRA MP	JIBAN RANJAN DASH	8307/2026
146	D-WP(C)/5944/2024 WP(C)/7126/2024	JAGNNATH PATRA MP	JIBAN RANJAN DASH	8308/2026
147	D-WP(C)/19710/2026 WP(C)/ /	RASMITA PATTANAIAK MP	PRITAM KUMAR MOHANTY	8309/2026
148	D-WP(C)/4156/2026 WP(C)/4118/2026	MANAS RANJAN OJHA MP	MANAS RANJAN KHATUA	8310/2026
149	D-WP(C)/19712/2026 WP(C)/ /	M/S VEDVYAS LOGISTICS PRIVATE LIMITED MP	DEBXMAN PRADHAN	8311/2026
150	D-WP(C)/19721/2026 WP(C)/ /	AMIR KUMAR MISHRA MP	NIBEDITA MOHANTY	8312/2026
151	D-WP(C)/21764/2025 WP(C)/15079/2025	UDIT NAIK MP	PRASANTA KUMAR NANDA	8313/2026
152	D-WP(C)/8396/2026	AMIYA KUMAR NAG		

	WP(C)/6678/2026	MP		8314/2026
153	D-WP(C)/7471/2025	ARATI MANJARI BISWAL	JITENDRA KUMAR MISHRA (2)	
	WP(C)/5729/2025	MP		8315/2026
154	D-WP(C)/17971/2026	THINK ROOF INFRA PVT.LTD., BHUBANESHWAR	SUBHIRAM DAS	
	WP(C)/12579/2026	MP		8316/2026
155	D-WP(C)/19741/2026	UNION OF INDIA	PRANAB KUMAR PASAYAT	
	WP(C)/ /	MP		8317/2026
156	D-WP(C)/19715/2026	SIDDHARTH ROSHAN	IN PERSON	
	WP(C)/ /	MP		8318/2026
157	D-WP(C)/19715/2026	SIDDHARTH ROSHAN	IN PERSON	
	WP(C)/ /	MP		8319/2026
158	D-WP(C)/19747/2026	UMAKANTA MALLIK	DWARIKA PRASAD MOHANTY	
	WP(C)/ /	MP		8320/2026
159	D-WP(C)/19746/2026	FATU MURMU	SWARUP KUMAR PATNAIK	
	WP(C)/ /	MP		8321/2026
160	D-WP(C)/9957/2026	RADHASHYAM DEY	RAJJEET ROY	
	WP(C)/7464/2026	MP		8322/2026
161	D-WP(C)/19783/2026	PINKU NAIK	SARADA DASH	
	WP(C)/ /	MP		8323/2026
162	D-WP(C)/19791/2026	SUBHASMITA DASH	SONALI PRUSTY	
	WP(C)/ /	MP		8324/2026
163	D-WP(C)/19789/2026	SREERAM SEBA PARISAD	AMIYA KUMAR MISHRA	
	WP(C)/ /	MP		8325/2026
164	D-WP(C)/19793/2026	SUSHREE SANGHAMITRA SINGH	SAMAPIKA MISHRA	
	WP(C)/ /	MP		8326/2026
165	D-WP(C)/19799/2026	ISPITA PANDA	SADAYA LAXMI PATNAIK	
	WP(C)/ /	MP		8327/2026
166	D-WP(C)/19800/2026	NIRANJAN JENA	RAJAT KUMAR PANDA	
	WP(C)/ /	MP		8328/2026
167	D-WP(C)/14996/2026	RADHA KANTA SATPATHY		
	WP(C)/10789/2026	MP		8329/2026
168	D-WP(C)/43156/2025	SUCHISMITA RATH		
	WP(C)/31171/2025	MP		8330/2026
169	D-WP(C)/19811/2026	AMINA BIBI	KHAN MAHMOODUL HASAN NIAMATI	
	WP(C)/ /	MP		8331/2026
170	D-WP(C)/19816/2026	GOURANGA CHARAN BEHERA	PRASANNA KUMAR PANDA	
	WP(C)/ /	MP		8332/2026
171	D-WP(C)/19821/2026	BIJAYA KUMAR BAYEE	KSHIROD KUMAR ROUT	
	WP(C)/ /	MP		8333/2026
172	D-WP(C)/19823/2026	M/S.FRONTLINE EX-SERVICEMEN BUREAU	SUBHASAN SINGH	
	WP(C)/ /	MP		8334/2026
173	D-WP(C)/19825/2026	TIKESWAR NAIK	PRABIR KUMAR PRADHAN	
	WP(C)/ /	MP		8335/2026
174	D-WP(C)/19829/2026	SUNIL KUMAR	SWAPNA KUMAR OJHA	
	WP(C)/ /	MP		8336/2026